

FORM A**PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF SUNBLINK REAL ESTATE PRIVATE LIMITED

RELEVANT PARTICULARS	
1.	Name of corporate debtor Sunblink Real Estate Private Limited
2.	Date of incorporation of corporate debtor 15/06/2009
3.	Authority under which corporate debtor is incorporated / registered ROC Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor U70200MH2009PTC193324
5.	Address of the registered office and principal office (if any) of corporate debtor Office No.502, Madhava, Plot No. C-4, E Block, Bkc, Bandra (East), Mumbai City, Mumbai, Maharashtra, India, 400051
6.	Insolvency commencement date in respect of corporate debtor 22.01.2025 (Wednesday)
7.	Estimated date of closure of insolvency resolution process 21.07.2025 (Monday)
8.	Name and registration number of the insolvency professional acting as interim resolution professional Truvisory Insolvency Professionals Pvt. Ltd. Reg. No: -IBBI/IPE-0103/IPA-2/2022-23/50020
9.	Address and e-mail of the Interim Resolution Professional, as registered with the Board Reg Add: 1501, Tower No. 4, Spring Grove Towers, Lokhandwala Township, Kandivali East, Mumbai-4000101 Email ID: contactanshulgupta@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional 410, 4th Floor, Bluerose Industrial Estate Near Metro Mall and Tata Power Petrol Pump Western Express Highway, Borivali East – 400066 Mumbai Email Id: sunblink.ibc@gmail.com
11.	Last date for submission of claims 05.02.2025 (Wednesday)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional Homebuyers
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) 1. Madan Vaishnawa - IBBI/IPA-001/IP-P-02011/2020-2021/13052 2. Nitin Kothari - IBBI/IPA-001/IP-P-02310/2020-2021/13477 3. Vivek Jalan - IBBI/IPA-002/IPN01295/2024-2025/14452
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at: Web link: https://ibbi.gov.in/home/downloads Physical address: https://ibbi.gov.in/en/insolvencyprofessional

Notice is hereby given that the National Company Law Tribunal Mumbai Bench – I, has ordered the commencement of a corporate insolvency resolution process of **Sunblink Real Estate Private Limited** on 22.01.2025 (Wednesday).



The creditors of **Sunblink Real Estate Private Limited**, are hereby called upon to submit their claims with proof on or before 05.02.2025 (Wednesday) to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Sd/-

Anshul Gupta

For and on behalf of M/s Truvisory Insolvency Professionals Pvt. Ltd.

Interim Resolution Professional

Registration No. IBBI/IPE-0103/IPA-2/2022-23/50020

AFA valid upto: 31.12.2025

Email Id: sunblink.irc@gmail.com

Date : 24.01.2025

Place : Mumbai